

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.209
Appeal/41(AHM)2023

Proceedings under Section 252(1) of Co. Act, 2013

IN THE MATTER OF:

Vanitaben Gaurav Bhatt
(La'Critique Pharma Pvt Ltd)
V/s
Registrar of Companies,Gujarat

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mayank Shah, Advocate
For the Income Tax
Department : Ms. Maithili Mehta, Advocate
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

We have heard the Counsel for the applicant as well as Counsel for the Income Tax Department and RoC, and perused the records.

The order is reserved.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**